

Nanglam in Bhutan under the Aid Bhutan Programme.

[English]

**Amendments to Official Secrets Act**

(b) After the agreement on the project is signed between the Govt. of India and the Royal Govt. of Bhutan, the Detailed Project Report of the Nanglam Cement Project will be updated. The project is likely to be taken up for execution in 1993 and is expected to be completed in 1997-98.

2593. SHRI MADAN LAL KHURANA:  
DR. RAVI MALLU:

Will the Minister of HOME AFFAIRS be pleased to state:

[ Translation ]

**CBI Investigation on Assassination of  
JMM Leader in Bihar**

2592. SHRI SIMON MARANDI:  
SHRI SHAILENDRA MAHTO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Bihar had requested the Union Government to get the assassination case of the Ex-President of the Jharkhand Mukti Morcha, Late Nirmal Mahto investigated by the Central Bureau of Investigation;

(a) whether there is any proposal to amend the Official Secrets Act;

(b) if so, the details thereof; and

(c) when it is likely to be amended?

(b) if so, the action taken thereon; and

(c) the progress made in the investigation of the case so far?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). There has been a proposal to carry out certain amendments to the Official Secrets Act, 1923 which are generally aimed at making the relevant provisions more liberal to provide treated access to official information. In view of the importance and complexity of the subject, formulation of definite views on the issues involved in the matter, would necessarily take time.

**Activities of U.K. Nationals**

2594. SHRI VIJAY KUMAR YADAV:  
SHRI SANAT KUMAR  
MANDAL:  
SHRI SUKHENDU KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(b) and (c). Investigation of this case was completed by the Central Bureau of Investigation and a charge sheet filed in the Court against the accused.

(a) whether attention of the Government has been drawn to the news-item captioned "What were the two Britons doing in North-East?" appearing in the Indian Express dated February 14, 1992;

(b) if so, the facts of the case; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) Two British nationals namely David Ward and Stephen Hillman entered Nagaland unauthorisedly and without the necessary travel documents in November, 1991. They were found organising meetings in Nagaland and indulging in virulent subversive anti-India propaganda. On 30th January, 1992, they were arrested along with the 13 nagas under the National Security Act by the Security Forces after an exchange of fire in which one Naga died. Some chinese made LMG and Rifles, ammunitions, one Videocamera with cassettes etc., were recovered.

(c) A case was registered under the Meluri Policy Station and the investigation entrusted to the Central Bureau of Investigation.

#### **India's Participation in West Asia Peace Talks**

2595. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India participated in the recent West Asia peace talks held in Moscow; and

(b) if so, the role played by India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) No, Sir.

(b) Does not arise.

#### **Signing of Memorandum of Understanding by ONGC**

2596. SHRI P.G. NARAYANAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any Memorandum of Understanding has been signed by the Oil and Natural Gas Commission with the Government for 1991-92;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). The Memorandum of Understanding could not be finalised as the crude production target was under consideration consequent to the enquiry committee's report regarding Bombay High.

#### **Petrol Pumps under Oil Companies in Maharashtra**

2597. SHRI VIJAY NAVAL PATIL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol pumps directly run by the Oil Companies in Maharashtra;

(b) the details in regard to loss and profit made by those companies for their operation of petrol pumps during each of the last three years; and

(c) the efforts made by those Companies for better services to the customers?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) 8